

[Shri V. S. Vijayaraghavan]

to pay urgent attention to this problem. The excise duty imposed on beedi should be shifted on to tobacco. The present system of exemption to unbranded beedi from the incidence of excise has in fact created this problem.

Therefore, either the Government should withdraw the excise duty on beedi or levy the duty uniformly on branded as well as unbranded beedi.

I request the Government to take immediate steps in this regard and save the beedi industry in Kerala.

(Interruptions)\*\*

MR. DEPUTY-SPEAKER: Nothing except 377 will go on record. I request you in the Gandhian way to go to your seat.

(ii) NEED TO CONVERT MURTIZAPUR-YAVATMAL NARROW GAUGE LINE INTO BROAD GAUGE RAILWAY LINE

SHRI UTTAMRAO PATIL (Yavatmal): Mr. Deputy-Speaker, Sir, the trains between Murtizapur and Yavatmal in Maharashtra are running on narrow gauge line with old model engine. These trains take more than 10 to 12 hours to cover the distance of 250 kms.

Demand for conversion of these lines into broad gauge is due since long. It is also a fact that the trains are run by some private foreign company.

It is far beyond the tolerance of the travelling passengers to cooperate with railway authority and 'Rail Roko' agitation has been launched by some youth organisations from 10th August, 1981.

Circumstances demand that the Central Government should intervene and convert this narrow gauge into broad gauge and also provide other facilities to the passengers in order

to stop the agitation and speeding up of trains.

(iii) DETERIORATING LAW AND ORDER SITUATION IN DELHI

श्री भीष्म राम जैन (चांदनी चौक) : उपाध्यक्ष महोदय, दिल्ली में ला एंट आर्डर की स्थिति भयंकर हो गई है, सर-आम असामाजिक तत्व भले जादूमियों को जान से मार देते हैं, लोगों के जान-माल की सुरक्षा नहीं रह गई है। पुलिस बिल्कुल निष्क्रिय हो गई है। यहां तक कि लोगों की एफ. आई. आर. तक दर्ज करने में हिलो-हुज्जत की जाती है। अपराधियों का पता लगाने में पुलिस नाकामयाब रहती है।

दिनांक 11-9-81 की रात्रि के 8.30 बजे दिल्ली के चांदनी चौक इलाके में भागीरथ प्लेस में होल-सेल बिजली मार्केट के एक आशु नामक 22 वर्षीय युवक की वहीं पर रहते दाले कुछ असामाजिक तत्वों द्वारा हत्या कर दी गई, फलस्वरूप 12-9-81 को तमाम बिजली मार्केट बंद रही। सारे इलाके में असुरक्षा की भावना व असंतोष व्याप्त है। वहां के निवासियों का कहना है कि पुलिस की असामाजिक तत्वों से गिंमली भगत है, इसीलिये शिकायत करने पर भी पुलिस उनके खिलाफ कार्यवाही नहीं करती है। असामाजिक तत्व खुलेआम वहां के दुकानदारों को धमकी दे जाते हैं और इस युवक की हत्या पुलिस की डील डाल का ही एक कारण है। पुलिस हत्यारे का पता लगाने और गिरफ्तार करने में असफल रही है ॥

इसी प्रकार उसी दिन 11-9-81 को रात्रि के समय दिल्ली के उपराज्यपाल के निवास के बाहर कुछ असामाजिक तत्वों द्वारा गोली चलाने से एक सिपाही की तत्काल मृत्यु हो गई और दूसरा सिपाही घायल हो गया। दिल्ली की पुलिस इस अपराध को साधारण अपराध मान रही है जब कि केन्द्रीय अन्वेषण एजेंसियां उसे गंभीर अपराध मानती हैं। इस कांड में भी पुलिस

\*\*Not recorded.

अपराधियों को पकड़ने में नाकामयाब रही है ।

दिल्ली की इस स्थिति पर तुरन्त ध्यान देने के सम्बन्ध में मैं गृह मंत्री से निवेदन करना चाहता हूँ कि वह फौरन इस तरफ ध्यान दें और ऐसी व्यवस्था बनाने की कृपा करें जिससे इस तरह के वाक्यात आगे न हों और लोग सुरक्षा से रह सकें ।

(iv) NEED FOR STEPS TO REGULATE RECRUITMENT OF INDIAN LABOUR FOR GULF COUNTRIES

\*SHRI D. S. A. SIVAPRAKASAM (Tirunelveli): In recent times, many of our people go to U.A.E. Arabia, Iran etc. in search of jobs, after obtaining passports. In getting passports, visas for them, there are many malpractices occurring. Some claim to be the agents of these countries for recruitment purposes and some others as Government of India recognised agents. They advertise in our newspapers. It is stated that from Rs. 10,000 to Rs. 20,000 are realised by these agents from the prospective applicants for jobs in these countries. Some of these institutions after collecting money just disappear. Some others stall the applicants, promising them that visa would be obtained for them from the respective Embassies. The common people are thus being deceived and most of them have become victims of these devious agents. In newspapers, graphic accounts of such people appear day in and day out. Even the names of such agents appear.

It has become the duty of the Government to take immediate steps to curb this kind of unhealthy practice. There are institutions which are registered with the Labour Department for recruitment to be done in this regard. Yet such malpractices continue to occur. The only solution is that the system of agency for recruitment should be done away with.

The Government should get in direct touch with the Embassies concerned and get their requirement of personnel in those countries. The Embassy of such countries should supply the statistics

in this regard and the Government of India should make direct recruitment and send them abroad. If this is not done, naturally those who go to these countries on forged passports and visas obtained through these agents will be deported back to India as refugees by these countries concerned, like refugees from Sri Lanka, Bangladesh etc. Now we read about the conflicts taking place in London between Indians and Englishmen. Similar situation should be averted in UAE and other countries by taking adequate steps.

The Government should also scrutinise how the money sent by the Indians working there is being utilised in our country. It should be ensured that their remittances are not utilised for anti-national activities here in our country. The Government should also ascertain that these people who go there are working in the jobs which they have been taken abroad. Briefly, the Government should regularise the modalities of recruitment to these countries like U.A.E. Secondly, their future should be assured in those countries so that they are not made refugees. Their remittances to this country should also be scrutinised by the Government regularly.

(v) DEMANDS OF YOUTH AND STUDENTS FOR EDUCATION AND JOBS

PROF. RUP CHAND PAL (Hoo-ghly): Sir, thousands of youth and students from different parts of the country have assembled at Delhi today (15-9-81) under the banner of All India Youth and Student Action Committee comprising representatives of Democratic Youth Federation of India, National Student Union of India, Indian Youth Congress, All India Youth League, Revolutionary Youth Organisation and Youth for Democracy to press certain urgent Demands of the youth and students of India. Their demands include right to work as Fundamental right, un-

\*The original speech was delivered in Tamil.